

स्थिते खराब हो गई थी, इसलिये पश्चिम बंगाल सरकार ने एकक को एक राहत उपक्रम घोषित कर दिया तथा 30 अप्रैल, 1980 को जबरी छुट्टी की घोषणा कर दी गयी थी। कर्मचारियों को नवम्बर, 1980 तक जबरी छुट्टी प्रतिपूर्ति राशि का भुगतान कर दिया गया था। हिन्दुस्तान पेपर कारपोरेशन ने मिल की पुनरुज्जीवित करने में सहायता पहुंचाने की दृष्टि से कंपनी को प्रबंधकीय विशेषज्ञता प्रदान की। सरकार द्वारा वर्ष 1978 में 6.64 करोड़ रुपये के परिव्यय की एक पुनर्वास योजना के लिये स्वीकृति दे दी गई थी, किन्तु 1979 के अंत में वित्तीय आवश्यकताओं का पुनः निर्धारण 10.13 करोड़ रुपये किया गया है, चूंकि कंपनी के भावी संचालन को मितव्ययितापूर्ण तथा अर्थक्षम तरीके से चलाने में संदेह प्रकट किया गया था, इसलिये मिल को पुनरुज्जीवित करने की भावी संभावनाओं की जांच का काम हाथ से लेने हेतु एक विशेषज्ञ दल की नियुक्ति कर दी गयी है। विशेषज्ञ दल की सिफारिशों सरकार के विचाराधीन हैं।

Disturbances in Leh

382. SHRI RAJESH KUMAR SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that there have been large scale disturbances in Leh recently necessitating deployment of B.S.F.;

(b) whether Government have obtained any report with regard to the reasons leading to the disturbances in Leh;

(c) if so, the details thereof; and

(d) the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) The Action Committee, Leh, organised demonstrations on the 30th November

and the 28th December, 1980. No B.S.F. troops were deployed on those occasions.

(b) and (c). According to information furnished by the Jammu and Kashmir Government, the demonstrations were a sequel to the following main demands of the Action Committee:—

(i) regional autonomy for Ladakh;

(ii) establishment of Divisional Headquarters at Leh for both Leh and Kargil Districts;

(iii) Allotment of funds to Leh District on the basis of area and not of population;

(iv) supply of adequate electricity; and

(v) provision of adequate drinking water.

(d) It is primarily for the State Government to consider these demands. The State Government have initiated a dialogue with the representatives of the people of Ladakh region and the Central Government welcome it.

Non-Implementation of 20-point Programme in States

383. SHRI JAI NARAYAN ROAT: Will the Minister of PLANNING be pleased to state:

(a) the States which have not so far implemented the 20 Point Programme; and

(b) the steps taken by the Government in all the States.

THE MINISTER OF PLANNING AND LABOUR (SHRI NARAYAN DATT TIWARI): (a) The 20 point Programme is by and large being implemented in all the states.

(b) Adequate provision for the various items of the 20 point programme is made at the time of the formulation of the Five-Year and Annual Plans.